

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2637
ANSWERED ON:20.03.2002
FUNCTION OF MEDICAL SYSTEM
SAMUDRALA VENUGOPAL CHARY;SUKENDER REDDY GUTHA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Santosh Medical College, Ghaziabad and the D.Y. Medical College for Women, Pimpri, Pune and Kasturba Medical College in Manipal are not having full bed occupancy rates of hospitals and flouting admission quota for NRIs;
- (b) if so, the date on which these colleges were inspected during the last two years by the Medical Council of India and their observations thereto; and
- (c) the action taken to ensure that functioning of the entire Medical System in the country are properly regulated?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a): During the inspections conducted by the Medical Council of India the Santosh Medical College, Ghaziabad and D.Y. Patil Medical College for Women, Pimpri, Pune were found to have adequate bed occupancy for 50 and 100 admissions annually respectively. As per the report of the last inspection carried out by the Medical Council of India on 8th & 9th January, 2001 the average bed occupancy for the year 2000 in respect of the hospitals attached to the Kasturba Medical College, Manipal was found to be below the required bed occupancy rate of 80%.

It was found that between the academic sessions of 1995-96 and 1999-2000, Santosh Medical College, Ghaziabad had made excess admissions of 40 students under the Management/NRI quota: The Central Government, taking into account the interest of the students, conveyed its approval as a one time measure to a proposal received from the college authorities for neutralizing the said excess admissions in the succeeding academic sessions by surrendering the Management/NRI quota of seats. As per the report of the inspection carried out by the Medical Council of India in January, 2001 the two medical colleges managed by the Manipal Academy of Higher Education have been admitting NRI/Foreign students in excess of the prescribed 15% of the admission capacity. As per the information available with the Government, the D.Y. Patil Medical College for Women, Pimpri, Pune has not admitted any students in excess of its capacity.

(b): The inspections of Santosh Medical College, Ghaziabad were carried out by the Council Inspectors during the last two years on 12-14th October, 2000, 10th & 20th January, 2001 and 16th April, 2001. The inspections of Dr. D.Y. Patil Medical College for Women, Pimpri, Pune were carried out by the Council Inspectors during the last two years on 9th & 10th June, 2000, 26th - 28th December, 2000 and 2nd - 3rd April, 2001. After being satisfied that these Colleges fulfilled the prescribed minimum requirements in terms of infrastructure and other facilities, the Medical Council of India recommended to the Central Government for recognition of the MBBS degree awarded to the students being trained in both these colleges by the concerned affiliating Universities. The inspection of Kasturba Medical College, Manipal was conducted by Medical Council of India on 8th & 9th January, 2001. In view of the deficiencies reported by the Council's Inspectors, the College authorities have been issued a show cause notice by the Council under section 19 of the Indian Medical Council Act, 1956. The explanation furnished by the college is being examined by the Council.

(c): The Medical Council of India, with the approval of the Central Government, prescribes the minimum standards of medical education required for grant of both graduate and postgraduate medical qualifications by the Universities and medical institutions in the country. The Council conducts periodic inspections of the medical institutions for this purpose. It also takes necessary follow up action to ensure that the deficiencies pointed out in the inspection reports are rectified by the concerned medical institution.